

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

CP/65(CH)2022

IN THE MATTER OF:

IPL Tech Electric Pvt Ltd.

...

Petitioner

Versus

**Registrar Of Companies NCT Of
Delhi & Haryana**

...

Respondent

Under Section: 66(1) CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Court Officer

Priyanka
26.04.2024.